

**MEGHALAYA LEGISLATIVE ASSEMBLY  
BUDGET SESSION  
LIST OF BUSINESS  
TUESDAY, MARCH 22, 2011.**

1. Questions.
  
2. Shri Conrad Sangma, MLA to call the attention of the Minister in-charge, Public Works(R) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 14-03-2011 under the caption “Local groups object to alignment of Umsning bypass NHAI allays fear of delay on 4-lane road”.
  
3. General Discussion on the Budget.

**Dated Shillong,  
The 21<sup>st</sup> March, 2011.**

**H.Mylliemngap  
Secretary,  
Meghalaya Legislative Assembly.**